

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1642
ANSWERED ON:16.08.2013
SETTING UP OF DEAD BODY BANK
Pradhan Shri Nityananda

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether an Unclaimed Dead Body Bank has been set up in the All India Institute of Medical Sciences (AIIMS), New Delhi that would serve as a training centre for the doctors of the hospitals;
- (b) if so, whether such banks have also been set up in other States during the 12th Five Year Plan;
- (c) if so, the details thereof along with the funds allocated for the purpose, State/ UT-wise;
- (d) whether the hospital authorities would cremate such bodies after their purpose has been served; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): No unclaimed dead body bank has been set up in All India Institute of Medical Sciences (AIIMS), New Delhi. However, sometimes the unclaimed dead bodies are used by AIIMS for academic purpose after obtaining due permission from the police.
- (b) & (c): Health is a state subject. No such data is being maintained in the Ministry.
- (d) & (e): Once the academic purpose is served, the dead body is cremated/buried by AIIMS as per the normal religious customs and cremation certificate is handed over to the concerned police authority.